

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 04-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 358/11 Gyanchand Vs. Jawahar	V.K. Tamoliya	Alok Chaturvedi
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 332/05 Goyal Sons Vs. Smt. Madhuri Devi	R.K. Agrawal	R.N. Vijay
3	Sh. A.R.Patvardhan , RHJS (Retd.)	S. B. Civil Writ Petition No. 15728/13 Kanchanlata Choudhary and Others Vs Rajan Chabra and others	Alok Garg	Kapil Gupta
4	Sh. O.p.Sharma- I RHJS (Retd.)	S.B. Civil Second Appeal No. 21/09 Abdul Kadar Khan Vs. Sheryar Khan	Suresh Goyal	Hari Kishan Sharma Tanveer Ahmed
5	Sh. O.p.Sharma- I RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2950/13 Vimla Devi Vs. Gangaram	S.R. Choudhary	H.S. Sinsinwar
6	Sh. O.P. Sharma - I RHJS (Retd.)	S.B. Civil Second Appeal No. 266/13 Bal Krishna Vs. Mohini	N.C. Sharma	Sanjay Verma
7	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil Second Appeal No. 400/03 Shayam Lal Vs. Dinesh Kumar	Sanjay Mehrishi	Mahendra Singh
8	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil Second Appeal No. 371/14 Goverdhanram Vs Mohd.Yusuf	Rajat Ranjan	Sunita Pareek
9	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No. 27/05 Gopal Das Vs. Ramesh Chand	V.K. Tamoliya	J.P. Gupta
10	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No. 301/98 Bolat Ram Sharma Vs. Chouth Mal	M.M. Ranjan	M.K. Maloo Mahesh Gupta
11	Sh. Arvind Kumar Pareek , Advocate	S.B. Civil First Appeal No.14/09 & 89/09 Ramji @ Ram Lal Vs Tulsii Ram	Anand Sharma	Rajendra Singh
12	Sh. Arvind Kumar Pareek , Advocate	D.B. Civil Misc. Appeal No. 1483/15 Smt. Pushpa Devi Vs. Vishnu Prakash Sharma	Prahlad Sharma	Prakash Singh Rathore
13	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 941/11 Prahlad Singh vs. Pali	Sunil Nath	N.U. Quazi
14	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 225/12 Om Prakash Vs. Raghveer Singh	J.P. Gupta	Rahaul Tiwari
15	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 43/08 Smt. Rachna Joshi Vs. Prabhu Dayal Pareek	R.K. Daga	C.P. Tiwari

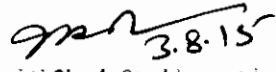


16	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No. 462/06 Govind Narayan Vs. Shri Ram	Sudesh Bansal	R.K. Mathur
17	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 2748/12 Smt. Gayatri Vs. Ramavatar	Girish Khandelwal	H.P. Singh
18	Ms. Anupama Chaturdevi, Advocate	S.B. Civil Second Appeal No. 171/14 Roopram Vs. Kishan Lal	Vipul Jain	Mohit Gupta
19	Sh. A.K. Bajpai, Advocate	S.B. Civil Second Appeal No. 150/14 Abdul Rasid Vs. Vazeer And Others	Gaurav Gupta	Vikas Kabra
20	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 652/04 Ramesh Chand Vs. Gajraj	Vijay Choudhary	Dharmendra Agarwal
21	Sh. Basant Singh Chhaba, Advocate	S.B. Civil Second Appeal No. 149/06 Dilip Kumar Vs. Smt. Panna Devi	Amit Gupta	S.C. Gupta
22	Sh. J.P. Gupta, Advocate	S.B. Civil Second Appeal No. 200/09 Tejumaal Vs. Chandkaran	J.P. Goyal	Vinod Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Snekhawat)
 Deputy Secretary
 (Action Plan & ADR)